

The National Archives of India runs a canteen which is located near to the National Archives of India Annexe in a separate building, where tea, coffee and lunch is provided to scholars and staff at reasonable rates.

Digitisation of record and uploading on website by NAI

516. SHRI MD. NADIMUL HAQUE: Will the Minister of CULTURE be pleased to state:

(a) whether the National Archives of India (NAI) has completed the digitisation of its records and its uploading on its website; and

(b) if so, the details thereof and if not, the time by when digitisation of records and its uploading on website are likely to be completed by NAI?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) No, Sir.

(b) The digitisation and uploading of the digitised records is a continuous process. So far 16820 digitized records have been uploaded on the search portal.

Vacant posts in Archaeological Survey of India

517. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CULTURE be pleased to state:

(a) whether in Archaeological Survey of India (ASI) a large number of Group A, B and C posts, to be filled through direct recruitment and promotion basis, are vacant for a number of years affecting the overall functioning;

(b) if so, the details of sanctioned and vacant Group A, B and C posts in each of last three years;

(c) whether the Government proposes to take the matter with SSC and UPSC to expedite filling up the vacant post on urgent basis; and

(d) reasons for not filling the vacant posts as and when they fall vacant to be filled through promotion mode?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes, Sir. In Archaeological Survey of India (ASI) some of the Group A, B and C posts which are filled up through direct recruitment and promotion basis are lying vacant.

(b) The details of sanctioned, filled and vacant posts in Archaeological Survey of India (ASI) in the last three years are given in the Statement (*See* below).

(c) The ASI has been periodically taking up with UPSC/SSC for expediting the filling up of the vacancies falling under direct recruitment quota and those which are filled up on the recommendations of Departmental Promotion Committee meetings held by the UPSC.

(d) Filling up of some posts have been pending either due to non availability of eligible candidates in the field of promotion or in some cases the Recruitment Rules in respect of the posts are under revision in consultation with DOPT, UPSC and M/o Law.

Statement

Sanctioned strength and vacancy position in respect of Group A, B, C and M.T.S. staff from vacancy year 2015 to 2017 as on 15.12.2017

	Group 'A'		Group 'B'		Group 'C'		MTS	
	Sanctioned post	Vacant post	Sanctioned Post	Vacant post	Sanctioned post	Vacant post	Sanctioned post	Vacant post
2015	234	84	875	250	1165	287	6152	1787
2016	234	77	875	263	1165	283	6152	2253
2017	234	81	875	281	1165	411	6152	2189

Drug syndicate operating from Jammu and Kashmir

518. SHRI K. R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is now contemplating to invoke stringent provisions of the Unlawful Activities (Prevention) Act (UAPA), 1967 against those involved in a drug syndicate operating from Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether it is also a fact that the drug law enforcement agencies across the western region flagged off their concerns at a recent security review; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Unlawful Activities (Prevention) Act (UAPA), 1967 extends to whole of India including Jammu and Kashmir. This